

**[Amount sanctioned for the Ghana sanctuary in Bharatpur]**

224. SHRI NATHI SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;

(a) whether any Central assistance was sanctioned for the construction of outerwalls of the Ghana sanctuary in Bharatpur district of Rajasthan; if so, what are the details thereof; and

(b) whether the work for which the assistance was given has been completed; if not, by when it is likely to be completed?]

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) तथा (ख) जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

t[THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.]

**Reconstitution of the Agricultural Prices Commission**

225. SHRI DEORAO PATIL:  
SHRI KRISHNARAO  
NARAYAN DHULAP:  
SHRI HARISINH BHAGUBAVA  
MAHIDA:  
SHRI KHURSHED ALAM  
KHAN:  
SHRI SHYAM LAL YADAV:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have taken any decision to reconstitute the Agricultural Prices Commission; and

(b) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) There is, at present, no such proposal.

(b) Does not arise.

t[] English translation.

**Remunerative price for Jute**

226. SHRI RABI RAY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the jute cultivators have been forced to switch over to other crops because they are not getting remunerative price for their produce; and

(b) whether Government propose to revise the minimum statutory price for jute so as to ensure fair and remunerative price to the cultivators?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir. The all-India figures of area under jute do not give any indication of a switch over away from jute cultivation. The data for the last ten years show that there have been fluctuations in jute acreage from year to year but the overall trend is of positive growth. As between the triennium ending 1970-71 and that ending 1977-78 the growth rate comes to (+) 0.52 per cent.

(b) For ensuring a remunerative price to the cultivators, the Government have been reviewing statutory minimum price for raw jute every year. For the current year 1978-79 the Government have announced the statutory minimum support price of raw jute at Rs. 150.00 per quintal for W-5 variety of jute in Assam as compared to Rs. 141.00 fixed for 1976-77 season and Rs. 136.00 in 1975-76.

**Costing chart for production of jute for 1977-78**

227. SHRI RABI RAY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Directorate of Economics and Statistics functioning under his Ministry has under-estimated the costing chart for production of jute for 1977-78; and

(b) if so, what action Government have taken to set right the figures